

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 139
IB-885(PB)/2019

IN THE MATTER OF:

M/s. Intec Capital Ltd.

.....Applicant/petitioner

v.

M/s. Krishna Gear Pvt. Ltd.

..... Respondent

Order under Section 7 of the IBC, 2016

Order delivered on 11.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner:

Mr. Ankit Vijay Wargiya, Mr. Shrey Patnaik, Advs.

For the respondent:

Mr. Mohit Nandwani, Adv.

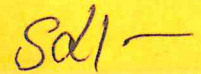
ORDER

Pleadings are complete.

However, learned counsel for the Corporate Debtor states that settlement has been arrived at and some part payment is to be made on 25.09.2019

No further adjournment shall be granted.

List for further consideration on 26.09.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)